

(b) whether any plan for this area has been received from the West Bengal Government; and

(c) if so, the reaction of the Central Government to it?

The Deputy Minister^{*} of Planning (Shri S. N. Mishra): (a) There is a provision of Rs 32 lakhs in the Second Five Year Plan as split over from a programme of Rs 1 crore sanctioned in 1954-55 under the First Five Year Plan of the Government of West Bengal.

(b) There is no further reference from the Government of West Bengal in this connection.

(c) does not arise

Shrimati Renu Chakravarty: In view of the fast silting up of river beds in the Sunderbans area, may I know whether the Central Government Irrigation and Power Ministry is going to undertake any survey of this area, especially the erosion in the two towns of Basrhat and Taki?

Shri S. N. Mishra: In fact, this was considered for inclusion in the flood control programme of the Central Government at one time at technical level. It was decided in that technical meeting that this could not properly come within flood control measures. Therefore, that survey cannot be undertaken by the Irrigation and Power Ministry. It is, however for the hon Member to address on this matter to that Ministry.

Shrimati Renu Chakravarty: Technically it may not fall within the termination of flood control. In view of the fact that all the other towns which were facing erosion had been taken up by the Planning Commission as a whole and also by the Irrigation and Power Ministry, may we know whether these two towns which have been eroded are going to be surveyed and something done?

Shri S. N. Mishra: In fact, there are programmes for prevention of erosion. That is a very important programme.

It all depends upon the State Government to frame a programme to that effect. The programme originally framed related to the permanent prevention of scarcity and thing of that kind. Later on, they came with a proposal for flood control. But that could not come within flood control. That is what I submitted.

Shrimati Renu Chakravarty: Of the one crore which was allotted for the First Five Year Plan for development of Sunderbans, have the Government received any report on the progress of work and may we know why there was a short-fall of Rs 32 lakhs?

Shri S. N. Mishra: We have not received any report about further progress. We are trying to get a report from them as soon as possible.

N.E.F.A.

*648. Shri H. N. Mukerjee: Will the Prime Minister be pleased to refer to the reply given to Starred Question No 1452 on the 21st December, 1956 and state the progress made in the investigation of the alleged murder, while on official duty, of Haridas Bhattacharyya of Tezu, North Eastern Frontier Agency?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Police investigation into the case has been completed. After satisfying themselves that a *prima-facie* case does exist, Government have decided to initiate committal proceedings against the accused in a competent court of law. All efforts are being made to expedite the case.

Shri H. N. Mukerjee: May I know why this matter of the investigation of a murder in suspicious circumstances have been hanging on fire more than six months now and why the offer of the brother of the murdered wrote to the Ministry to assist the investigation has not even been responded to?

Shrimati Lakshmi Menon: I do not know about the response to the letter sent by the brother of the murdered man. But every effort has been made. A question has already been answered on the floor of the House that because of the absence of local police system, it was not possible to conduct the enquiry except with the aid of the central system. As I have already pointed out, the Advisor of the Governor of Assam has been instructed to launch a prosecution and initiate committal proceedings as a result of investigation and Ganpat Rai has been placed under suspension with effect from 7-3-1957.

कागज का उत्पादन

*६४६ श्री भवन दर्शन क्या वाणिज्य तथा उद्योग मंत्री १४ मई १९५७ को तारकित प्रश्न संख्या ८ के उत्तर के सम्बन्ध में एक विवरण मन्त्रालय पर रखने की कृपा करेंगे जिसे मैं यह बताया गया हो कि

(क) कागज के जिन तेरह बड़े और नौ छोटे कारखानों का स्थापित करने के लिये लाइसेन्स दिये गये हैं वे कहा-वहा स्थापित किये जायेंगे

(ख) हाथ से कागज बनाने वाले पंचायत क्षेत्र किन-किन स्थानों में स्थापित किये गये हैं

(ग) द्वितीय पंचवर्षीय योजना के अन्तर्गत इस प्रकार के कुल कितने कारखाने व केन्द्र स्थापित किये जायेंगे, और

(घ) शेष कारखानों या केन्द्रों को स्थापित करने के लिये क्या कदम उठाये जा रहे हैं ?

वाणिज्य मंत्री (श्री वायसूनी) . एक विवरण सभा की मेज पर रखा जाता है।

श्री भवन दर्शन माननीय मंत्री जी को इस विवरण के लिये धन्यवाद देते हुए मैं यह पूछना चाहता हूँ कि उत्तर प्रदेश की सरकार ने एक बार अख्तियारी कागज का एक कारखाना स्थापित करने का एक प्रस्ताव रखा था। इस सूची में वह नहीं दिखाई नहीं देता है। मैं जानना चाहता हूँ कि उस के बारे में क्या निर्णय दिया गया है ?

उद्योग मंत्री (श्री मनुभाई साहू) : ऐसा कोई प्रस्ताव हमारे पास नहीं आया है।

श्री भवन दर्शन उस सम्बन्ध में गिच्छे अतिवेदन में मैंने भी दो प्रश्न रखे थे और उन पर उत्तर में मुझे बताया गया था कि इस पर विचार किया जा रहा है। मैं पूछना चाहता हूँ कि क्या माननीय मंत्री महोदय अपनी पुरानी फ़रिया को देखने की कृपा करेंगे ?

श्री मनुभाई साहू मुझे याद है कि मैंने यह कहा था कि दो खानगी व्यक्तियों को हम न कहा है कि वे अग्रगण्य लगाता चाहते हैं तो हम कसिटर करने को तैयार हैं। लेकिन जो प्रश्न माननीय सदस्य ने किया है कि उत्तर प्रदेश की सरकार ने दरखास्त भेजी है या नहीं, उस के सम्बन्ध में मैं कहना चाहता हूँ कि कोई दरखास्त नहीं भेजी है।

12 hrs

Shri Dasappa: May I know whether the new excise duty levied on paper will apply to hand-made paper or will it be exempted?

The Minister of Finance (Shri T. T. Krishnamachari): No, Sir Hand-made paper is exempt from duty.